

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 57(ND)/2016

IN THE MATTER OF:

**Mrs. Reena Ahluwalia & Ors.
Vs
M/s Suntime Energy Ltd. & Ors.**

... APPLICANT / PETITIONER

... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the RESPONDENT 7, 8 & 9 :- Mr. Jayshree Dagar, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the respondents, the matter is posted for hearing on 20th September 2017.



**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**